

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal NO. 336 OF 2017 &
IA NO. 895 OF 2017

Dated: 8th November, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

Uttar Pradesh Power Corporation Limited

... Appellant(s)

Vs.

Lanco Anpara Power Limited & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Rajiv Srivastava

Counsel for the Respondent(s) : Mr. S.B. Upadhyay, Sr. Adv.
Mr. Sakya Singh Chaudhuri
Mr. Avijeet Lala
Mr. Soumay Prakash
Ms. Shikha Pandey for R-1

Mr. C.K. Rai
Mr. Umesh Prasad for State Commission

ORDER

Issue notice in appeal as well as in IA for Stay. Dasti, in addition, is permitted.
Mr. S.B. Upadhyay, learned senior counsel takes notice on behalf of respondent no.
1. Mr. C. K. Rai, learned senior counsel takes notice on behalf of the State
Commission.

List the matter for admission on **21.11.2017**. In the meantime, pleadings be
completed.

(Justice N.K. Patil)
Judicial Member

(I. J. Kapoor)
Technical Member

mk/vt